

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No.35

IA1161/2020 IN C.P.(IB)1387/MB/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES: **ERICSSON INDIA PVT LTD**

V/s

RELIANCE COMMUNICATIONS
LIMITED

Sec. 9 of Insolvency and Bankruptcy Code, 2016.

ORDER

IA 1161/2020

1. Adv. Amish S. Gandhi a/w Mr. Viraj Maniar is present for applicant.
Adv. Ankit Lohia a/w Udit Raghuwanshi is present for Resolution Professional.
2. Ld. Counsel submits that the arguing counsel is not available and seeks time.
3. List this matter on **11.07.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
Prajakta

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)